# **Central Administrative Tribunal Principal Bench, New Delhi**

### OA No.1258/2018

## New Delhi, this the 2<sup>nd</sup> day of April, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Praveen Mahajan, Member (A)

Vivek Raushan (OBC),
Aged about 24 years
Group 'C'
S/o Shri Durga Ranjan
R/o Vill Tenduri, Ward no-or, Near-Masjid
PO. PS-Bikramganj,
Rohtas (Bihar) .... Applicant
(Candidate towards CHSL Exam-2015)
(By Advocate:Shri Ajesh Luthra)
Versus

- Union of India through its Secretary
   Department of Personnel & Training
   Ministry of Personnel, Public Grievance & Pension
   North Block, New Delhi.
- Staff Selection Commission
   Through its Chairman (Head Quarter)
   Block No.12, CGO Complex
   Lodhi Road, New Delhi 110 504.
- Staff Selection Commission (Central Region)
   Through its Regional Director
   A-B, Beli Road, Allahabad-211002.
- 4. The Comptroller & Auditor General of India 9, Deen Dayal Upadhyaya Marg, New Delhi. .... Respondents.

(Respondent No.3 to be served through Respondent No.2)

(By Advocate: Shri Hanu Bhaskar and Shri Amit Anand)

## **ORDER (ORAL)**

### Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the parties.

Shri Ajesh Luthra, learned counsel for the applicant submitted that in OA No.3592/2017 this Tribunal has passed the

order on 23<sup>rd</sup> October, 2017 directing the respondents to process

the case of the applicant on the basis of discussions and

directions made in the OAs referred in the said OA. He further

submitted that a similar directions may be issued in this matter

also.

2.

3. Shri Hanu Bhaskar, learned counsel for the respondents

submitted that complete result has been declared. We have seen

the order passed in OA No.3592/2017.

4. In view of the aforementioned order passed by us, we

dispose of this OA also with the same directions given in the

aforementioned OA No.3592/2017.

(Praveen Mahajan) Member (A)

(Raj Vir Sharma) Member (J)

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